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Title: Regarding security threat in the airports due to engagement of contract labourers by private agencies.

DR. K.S. MANOJ : I would like to raise a very important matter regarding the security threat in various airports in the country arising out of the recruitment of contract labourers by private agencies in areas like ground handling. In the various airports in the country, this ground handling work is done by casual employees who are employed either by Air India or Airports Authority of India. These casual employees, as mentioned earlier, are paid very meager wages and they are not regularized. In order to push them out of employment on the airports, now the Airports Authority has given this job to private contractors and these contractors employ workers by paying only meager amounts and also this creates security threat in various airports also. While employing them in the airports, they are trying to take away jobs of the casual labourers who are working there for the last 10-12 years. This is not recognized by the Director-General of Civil Aviation Security also. I would urge upon the Government to regularise the casual workers employed in the various airports and avoid recruiting contract employees in the airports.